

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

IA no. 341 of 2013 & IA no. 342 of 2013  
in DFR no. 2118 of 2013 .doc

Dated : 21<sup>st</sup> October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Shasun Research Centre ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission  
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vijaya Narayanan, Sr. Adv.  
Mr. Swarnam J. Rajgopalan

Counsel for the Respondent(s):

**ORDER**

(IA No. 341 of 2013 – seeking leave to file the Appeal  
IA No. 342 of 2013 - for delay in filing)

Issue notice to all the Respondents. Dasti service is permitted.

Post the matter on 06.11.2013 at Delhi Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson